

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2555
TO BE ANSWERED ON 12.03.2018**

World Class Universities

**2555. SHRI PRATHAP SIMHA:
ADV. JOICE GEORGE:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government is recently planning to select Institutions of Eminence from public or private which have applied for the status and if so, the details thereof;
- (b) whether the Government has appointed a committee in this regard and if so, the details thereof along with the composition of the said committee and the time by which it is likely to submit its report;
- (c) whether the selected institutions would be free to decide their fee for domestic and foreign students and have flexible course duration and structure and if so, the details thereof;
- (d) whether they would be exempted from approvals of Government or University Grants Commission (UGC) for academic collaborations with foreign institutions, except institutions in Ministry of External Affairs (MEA) and Ministry of Home Affairs (MHA) list of negative countries; and
- (e) if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) & (b) Yes Madam, University Grants Commission (UGC) has issued / notified enabling regulatory architecture in the form of UGC (Declaration of Govt. Educational Institutions as Institutions of Eminence) Guidelines, 2017 and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 to enable 10 public and 10 private institutions to emerge as World Class Teaching and Research Institutions named as 'Institutions of Eminence' (IoEs).

As per the Guidelines and Regulations, an Empowered Expert Committee (EEC) has been constituted to select 10 Private and 10 Public Institutions of Eminence (IoEs) from the 114 applications which have been received in the Ministry for the status of IoEs. No timeline has been prescribed in the Regulations for selection of IoE. The composition of the said committee is as under:

- I. Shri N Gopaldaswami (Chairman)- former Chief Election Commissioner (EEC)
- II. Professor Tarun Khanna (Member)- Director of South Asia Institute at Harvard University
- III. Ms. Renu Khator(Member)-President of University of Houston
- IV. Shri Pritam Singh(Member)- former Director of IIM Lucknow.

(c) & (d) The selected IoEs will have freedom to fix and charge fee from foreign students without restriction and would have the freedom to determine the domestic students fees, subject to the condition that no student who gains admission should be turned away for lack of finance.

The IoEs shall have flexibility of course structure in terms of credit hours and number of years to take a degree, after the approval of its Governing council and subject to broadly conforming the minimum prevailing standards.

The IoEs will have freedom to enter into academic collaboration with top 500 Global ranking institutions without approval of the Government or UGC except with institutions from negative list of countries determined by the Ministry of External Affairs or the Ministry of Home Affairs.
